

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
CP 12/241- 242/PB/2023

IN THE MATTER OF:

Shabih UH Rahman Khan

.... Petitioner/Applicant

Vs.

Maxima Glass Private Limited and Ors.

.... Respondent

Order under Section 241-242 of the Companies Act, 2013

Order delivered on 11.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Soumya Dutta, Adv. In New Cont. P-14/2024

For the Respondent : Mr. Raghav Gupta, Adv.

ORDER

New Cont. P-14/2024

Ld. Counsel Mr. Soumya Dutta appeared on behalf of the Applicant.

Ld. Counsel Mr. Raghav Gupta appeared through VC on behalf of the Respondent.

At request and with consent of the parties, list the matter along with the main matter for a physical hearing **on 22.08.2024**.

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(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)